NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH,
COURT-IV

36. CP (IB)-854(MB)/2020

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.03.2021**

NAME OF THE PARTIES: Antony Garage Pvt. Ltd.
V/s
Bhagirathi Transcorpo Pvt. Ltd.

SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Mr. Ulhas Shetty, Ld. Counsel for the Operational Creditor present. No Representation on the part of the Corporate Debtor.

Ld. Counsel for the Operational Creditor submits that they have filed withdrawal memo and seeks to withdraw the present petition filed by them. The Petition is **dismissed as withdrawn.**

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)

SVR